Sl.No.	State	No. of persons with Mental illness
28.	Uttarakhand	6443
29.	West Bengal	71515
30.	A and N Islands	364
31.	Chandigarh	756
32.	Daman and Diu	89
33.	D and N Haveli	115
34.	Lakshadweep	96
35.	Puducherry	853
	Total	722826

Pension for senior citizens of West Bengal

2142. DR. KANWAR DEEP SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has conducted any survey about the senior citizens in West Bengal who are eligible for old age pension and in fact how many of them are getting old age pension, if so, the details thereof;
- (b) whether Government propose to release adequate Central Grants to West Bengal so that all the eligible senior citizens be given old age pension; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) As conveyed by the Ministry of Rural Development, the information on the survey conducted about the senior citizens in West Bengal who are eligible for old age pension is not available. The State of West Bengal has reported a total number of 13,10,280 beneficiaries under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) which is a component of National Social Assistance Programme (NSAP), Ministry of Rural Development. Under IGNOAPS assistance is provided to person of 60 years and above and belonging to family living Below Poverty Line (BPL) as per the criteria prescribed by Government of India. Central assistance of ₹200/- per month is provided to person in the age group of 60-79 years and ₹500/- per month to persons of 80 years and above.

(b) and (c) Adequate funds have been released to the State of West Bengal so that

all eligible beneficiaries (reported by State) under IGNOAPS be given pension. From 2002-03 to 2013-14, funds were being released as Additional Central Assistance (ACA) to the State/UT in a combined manner for all the schemes under NSAP and w.e.f. 01.04.2014, scheme-wise funds are being released by Ministry of Rural Development. During 2013-14 a total amount of ₹898.08 crore were released to the State of West Bengal (in a combined manner for all schemes under NSAP) and an amount of ₹282.54 crore has been released under IGNOAPS for the year 2014-15 (up to October 2014).

Schemes and funds for mentally and physically disabled

2143. SHRIMATI JAYA BACHCHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether persons with mental/physical disabilities including children are reportedly living in inhuman conditions, the details thereof;
- (b) whether Government has implemented any schemes/programmes for the welfare of persons with mental/physical disabilities in the country; and
- (c) if so, the details thereof including the funds allocated for the purpose during each of the last three years and the current year?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Ministry has not conducted any survey in this regard.

- (b) and (c) Welfare of persons with disabilities is primarily a State subject. However, the Central Government's certain schemes supplement the efforts of the States in this regard. Major schemes of the Ministry for the purpose of welfare of persons with disabilities are:
 - Deendayal Disabled Rehabilitation Scheme (DDRS) for providing (i) financial assistance through Non-Governmental Organizations (NGOs) to run special schools, vocational training programmes, early intervention and rehabilitation programmes etc.,
 - Rajiv Gandhi National Fellowship (RGNF) scheme for providing (ii) fellowship for pursuing M.Phil and Ph.D courses.
 - (iii) Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP Scheme) under which financial assistance is provided to various implementing agencies such as NGOs, National Institute, District Rehabilitation Centres etc. to provide aids and appliances to the needy persons with disabilities